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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 11.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1463, 1573 of 2025 in Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	Sandeep Bhuraria	Rishabh Jain-R1 Gaurav Katiyar Piyush Singh-R2 to R47
2.	I.A. No. 4549 of 2025 in Comp. App. (AT) (Ins) No. 477 of 2024	Phanindhar Chivukula, Suspended Director of Sapura Engineering & Constructions (India) Pvt. Ltd. Vs. CEVA Logistics India Pvt. Ltd. & Anr.	Arpan Behl	Omprakash Parihar Dushyant Tiwari-R1 Udaykumar B Bhat Akshay Petkar Pranav Shah- R2
3.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Mrunal Dattatraya Buva	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor

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4.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and GeneralWorkers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	Ronita Bhattacharya	Vikram Hegde-R1 Himat Satija-R2 Nishit Agarwal- Intervenor
		With		
5.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.	Shreya Singh	Pratibhanu Kharola- R1 Himanshu Satija-R4
		With		
6.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani
		With		
7.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4
		With		
8.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co- Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	Shashank Khurana	Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2
9.	Comp. App. (AT) No. 123 of 2025 (With Defects) Part Heard	Peoples International and Services Pvt. Ltd. Vs. Alliance Industries Ltd. & Ors.	Sanjay Bhatt	Anushree Kapadia Shrutika Garg Niharika Sharma
		With		
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10.	Comp. App. (AT) No. 124 of 2025	PGH International Pvt. Ltd. Vs.	Sanjay Bhatt	Anushree Kapadia Shrutika Garg
		Ashok Kumar Khosla & Ors.		
	(With Defects)			
	Part Heard			
		With		
11.	Comp. App. (AT)	Peoples General Hospital Pvt. Ltd.	Sanjay Bhatt	Anushree Kapadia
	No. 125 of 2025	Vs.		Shrutika Garg
		Alliance Industries Ltd.		
	(With Defects)			
	Part Heard			

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12.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	Prachi Johri	Anushree Kapadia
	No. 132 of 2025	Vs. Alliance Industries Ltd. & Ors.		Shrutika Garg
	(With Defects)	Amance moustries Ltd. & Ors.		
	Part Heard			
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		With		
13.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	Prachi Johri	Anushree Kapadia
	No. 133 of 2025	Vs.		Shrutika Garg
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard			
		With		
14.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	Prachi Johri	Anushree Kapadia
	No. 134 of 2025	Vs.		Shrutika Garg
		Alliance Industries Ltd. & Ors.		Niharika Sharma
	(With Defects)			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar